

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1726/2015

New Delhi, this the 11th day of December, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Rohit Kumar, unemployed
S/o Shri Narender Kumar
Aged 31 years, R/o 23-D,
Pocket A, MIG DDA Flat,
GTB Enclave, Delhi-110093.
(By Advocate: Present None)

-Applicant

Versus

1. Delhi Subordinate Services Selection Board
Through its Secretary
FC-18, Institutional Area,
Karkardooma, (Near Railway Reservation Centre)
Delhi-110092.
2. State of NCT Delhi.
Through its Secretary
Delhi Secretariat,
I.P. Estate, ITO, New Delhi.
3. Directorate of Education
Through its Director
Ch. Mahander Singh Marg, B-Block, Yamuna Vihar,
New Delhi, Delhi-1110053. - Respondents

(By Advocate: Ms.Sumedha Sharma, Mr.A.K. Shrivastava)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. The applicant was not present on 07.11.2019 also. Hence, this OA is dismissed in default for non prosecution.

(A.K.Bishnoi)
Member(A)

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(S.N. Terdal)
Member (J)